

.No 01(15)/Roster/CESTAT/2011  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi – 66**

Dated 05/08/11

**ORDER NO. 160 OF 2011**

The Hon'ble President has been pleased to partially modify the sitting notified vide Order No. 149 of 2011 for **CESTAT, Delhi** to the extent indicated below:-

On 05/08/2011, Single Member matters listed before Hon'ble Mr. M.V.Ravindran, Member(Judicial) will stand adjourned.

**By Order**



**(S. Chandran)**  
**Registrar**

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SPS to Hon'ble President/Hon'ble Vice-President/Hon'ble  
Members/P.A.Registrar/Dy.Registrar/Asstt.Registrar/BarAssociation/  
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**Registrar**